#### GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

### LOK SABHA STARRED QUESTION NO.†\*122

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/AGRAHAYANA 17,1937 (SAKA)

SPREAD OF ISIS ACTIVITIES

†\*122. SHRI LALUBHAI BABUBHAI PATEL: SHRI ASHOK SHANKARRAO CHAVAN:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of Terrorist Organisations including Islamic State of Iraq and Syria (ISIS), which have been banned under the Unlawful Activities (Prevention) Act, 1967;
- (b) whether the Government is aware that several youths are being lured to the ideologies of ISIS;
- (c) if so, the details thereof and the corrective measures taken/proposed to be taken by the Government to wean away the youths from these terrorist organisations; and
- (d) the measures taken to contain activities of ISIS and other terrorist organisations in the country?

**ANSWER** 

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (d): A Statement is laid on the Table of the House.

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# STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO. †\*122 FOR 08.12.2015

- (a): The Central Government has so far included thirty nine (39) organisations as Terrorist Organisations in the First Schedule of the Unlawful Activities (Prevention) Act, 1967. The list is attached as Annexure.
- (b) to (d): The terrorist outfit, Islamic State of Iraq and Syria (ISIS) uses both positive and negative imagery especially in the social media to attract recruits from across the world for its so called global jihad to form a caliphate. However, though the ISIS has not been able to influence/attract many youth from India, the matter continues to be a long-term national security concern for India. The Government is closely monitoring the situation and has directed the intelligence and security agencies to identify potential recruits and keep them under surveillance. The Cyber space is being closely monitored in this regard. The Ministry of Home Affairs held a meeting with all the Central agencies concerned and twelve State Governments on 01.08.2015 to assess the threat posed by ISIS/ISIL and to devise a strategy to deal with long term security concerns for India.

There is close and effective coordination amongst intelligence agencies at the Centre and the State levels to contain the activities of terrorist organisations. The Multi Agency Centre (MAC) has been strengthened and re-organized to enable it to function on 24x7 basis for real time collation and sharing of intelligence with other intelligence agencies and States, which ensures seamless flow of information between the States and the Central agencies.

India has Joint Working Groups on Counter Terrorism with 24 countries. The meetings of these Joint Working Groups are being held from time to time to discuss counter terrorism issues including ISIS/ISIL phenomenon and to share intelligence, experience, expertise, good practices and issues of mutual concern.

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Annexure referred to in reply to part (a) of Lok Sabha Starred Question No. 122 for 08.12.2015 regarding Spread of ISIS Activities.

- 1. Babbar Khalsa International
- 2. Khalistan Commando Force
- Khalistan Zindabad Force
- 4. International Sikh Youth Federation
- 5. Lashkar-E-Taiba/Pasban-E-Ahle Hadis
- 6. Jaish-E-Mohammed/Tahrik-E-Furqan
- 7. Harkat-UI-Mujahideen/Harkat-UI-Ansar/Harkat-UI-Jehad-E-Islami/Ansar-UI-Ummah (AUU).
- 8. Hizb-Ul-Mujahideen/ Hizb-Ul-Mujahideen Pir Panjal Regiment
- 9. Al-Umar-Mujahideen
- 10. Jammu and Kashmir Islamic Front
- 11. United Liberation Front of Assam (ULFA)
- 12. National Democratic Front of Bodoland (NDFB) in Assam
- 13. People's Liberation Army (PLA)
- 14. United National Liberation Front (UNLF)
- 15. People's Revolutionary Party of Kangleipak (PREPAK)
- 16. Kangleipak Communist Party (KCP)
- 17. Kanglei Yaol Kanba Lup (KYKL)
- 18. Manipur People's Liberation Front (MPLF)
- 19. All Tripura Tiger Force
- 20. National Liberation Front of Tripura
- 21. Liberation Tigers of Tamil Eelam (LTTE)
- 22. Students Islamic Movement of India
- 23. Deendar Anjuman
- 24. Communist Party of India (Marxist-Leninist) -- People's War, all its formations and front organizations
- 25. Maoist Communist Centre (MCC), all its formations and Front Organisations
- 26. Al Badr
- 27. Jamiat-ul-Mujahideen

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- 28. Al-Qaida
- 29. Dukhtaran-E-Millat (DEM)
- 30. Tamil Nadu Liberation Army (TNLA)
- 31. Tamil National Retrieval Troops (TNRT)
- 32. Akhil Bharat Nepali Ekta Samaj (ABNES)
- 33. Organisations listed in the Schedule to the U.N. Prevention and Suppression of Terrorism (Implementation of Security Council Resolutions) Order, 2007 made under section 2 of the United Nations (Security Council) Act, 1947 and amended from time to time.
- 34. Communist Party of India (Maoist) all its formations and front organizations.
- 35. Indian Mujahideen, all its formations and front organizations.
- 36. Garo National Liberation Army (GNLA), all its formations and front organizations.
- 37. Kamatapur Liberation Organisation, all its formations and front organizations.
- 38. Islamic State/Islamic State of Iraq and Levant/Islamic State of Iraq and Syria/Daish, and all its manifestations.
- 39. National Socialist Council of Nagaland (Khaplang) [NSCN(K)], all its formations and front organisations.

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